

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SAMPARK LAND DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sampark Land Developers Private Limited
2.	Date of incorporation of corporate debtor	01/02/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109WB2011PTC158307
5.	Address of the registered office and principal office (if any) of corporate debtor	P-535, Raja Basant Roy Road 1st Floor Kolkata-700029, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	30/04/2021 (copy of order received on 01/05/2021)
7.	Estimated date of closure of insolvency resolution process	26/10/2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kamal Nayan Jain Regn. No: IBBI/IPA-001/IP-P00029/2016-17/10065
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2/7, Sarat Bose Road, Vasundhara Apartment, 2nd Floor, Kolkata-700020 Email id: knjain@knjainco.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Klass Insolvency Resolution Professionals Pvt. Ltd. 2/7, Sarat Bose Road, Vasundhara Apartment, 2nd Floor, Kolkata-700020 Email id: cirp.ssspl@gmail.com
11.	Last date for submission of claims	15.05.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Land Allottees
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Anneel Saraogi (IBBI/IPA-001/IP-P01320/2018-2019/12009). Email id: anneelsaraogi@gmail.com 2. Anup Kumar Sanghai (IBBI/IPA-001/IP-P-02095/2020-2021/13306). Email id: sanghaianup@gmail.com 3. Subhjit Guha (IBBI/IPA-001/IP-P01223/2018-2019/11942) Email id subhjitguha9@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Address of Authorised representative: 1. P1 Hyde Lane, 7th Floor, Suite-7B ,Kolkata, West Bengal -700073 2. Centre Point, Sanghai and Company, Chartered Accountants, 21 Hemanta Basu Sarani, 2nd Floor, Suite No. 204, Kolkata, West Bengal -700001 3. E3/402, Victoria Greens Apartment, 385 Garia Main Road, Kolkata, West Bengal -700084

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sampark Land Developers Private Limited on 30.04.2021.

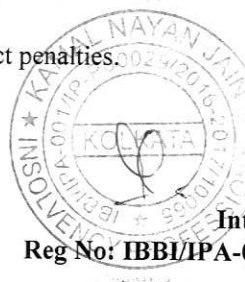
The creditors of Sampark Land Developers Private Limited are hereby called upon to submit their claims with proof on or before 15.05.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Land Allottees in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03.05.2021
Place: Kolkata



KAMAL NAYAN JAIN
Interim Resolution Professional
Reg No: IBBI/IPA-001/IP-P00029/2016-17/10065